

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI “F” BENCH: NEW DELHI**

**BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER &
SHRI VIMAL KUMAR, JUDICIAL MEMBER**

ITA No.841/Del/2020

[Assessment Year : 2010-11]

Weldon Polymers Pvt.Ltd. DSM, 609-610, DLF Tower Shivaji Marg, Moti Nagar, New Delhi-110015. PAN-AAACW6549H	vs	ACIT, Central Circle-20, New Delhi.
APPELLANT		RESPONDENT
Appellant by	Shri Tarun Chanana, Adv. & Ms. Ananya Kapoor, Adv.	
Respondent by	Ms. Harpreet Kaun Hansra, Sr.DR	
Date of Hearing	19.12.2024	
Date of Pronouncement	19.12.2024	

ORDER

PER PRADIP KUMAR KEDIA, AM :

The instant appeal has been filed at the instance of the assessee seeking to assail the First Appellate order dated 06.12.2019 passed by Ld. Commissioner of Income Tax (A)-27, New Delhi [“Ld.CIT(A)”] arising from the assessment order dated 28.09.2017 passed u/s 147/143(3) u/s 250(6) of the Income Tax Act, 1961 [“the Act”] pertaining to assessment year 2010-11.

2. When the matter was called for hearing, the Ld. Counsel for the assessee submitted that as per the instruction of the client, the assessee is opting for the ongoing “*The Direct Tax Vivad Se Vishwas (DTVSV) Scheme, 2024*”. The Ld. Counsel thus submitted that the assessee does not seek to pursue the said appeal owing to exercise of option for availing DTVSV Scheme and consequently requested that the written application for withdrawal of appeal may please be granted.

3. The Ld. Sr. DR for the Revenue stated that she has no objection to withdraw the appeal as sought on behalf of the assessee.

4. In the light of oral/written request made on behalf of the assessee, the captioned appeal is dismissed. However, in the event, the assessee fails to avail the benefit of VSV Scheme for any *bonafide* reasons, then the assessee concerned shall be at liberty to seek restoration of original appeal for hearing before ITAT in accordance with law.

5. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on 19th December, 2024.

Sd/-

**(VIMAL KUMAR)
JUDICIAL MEMBER**

Sd/-

**(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER**

** Amit Kumar **

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI